

- (iv) Twelfth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Fifth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20)' pertaining to the Ministry of Steel;
- (v) Thirteenth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Sixth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' pertaining to the Ministry of Coal;
- (vi) Fourteenth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Seventh Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' pertaining to the Ministry of Mines; and
- (vii) Fifteenth Report on Action Taken by the Government on the Observations/ Recommendations contained in the Eighth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21)' pertaining to the Ministry of Steel.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI BHUPENDER YADAV (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2020-21):—

- (i) Twenty-first Report on “Implementation of Food Safety and Standards Act, 2006”;
- (ii) Twenty-second Report on Action taken by the Government on the Recommendations/Observations of the Committee contained in their One hundred and tenth Report (Sixteenth Lok Sabha) on “Examination of Accounts of ICAR” “Non Achievement of Stated Objective” and “Blocking of Funds of Coconut Development Board”; and
- (iii) Twenty-third Report on Action taken by the Government on the Recommendations/Observations of the Committee contained in their One hundred and fourteenth Report (Sixteenth Lok Sabha) on “Design, Development, Manufacture and Induction of Light Combat Aircraft”.